

- (b) Review by Government on the working of the above Project.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2588/18/25]

I. Notifications of the Ministry of Home Affairs

II. Reports and Accounts (2023-24) of NHRC and NFCH , New Delhi and related papers

गृह मंत्रालय में राज्य मंत्री (श्री बंडि संजय कुमार) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

I. (A) A copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs, under sub-section (3) of Section 156 of the Indo-Tibetan Border Police Force Act, 1992: -

- (1) G.S.R. 03(E)., dated the 3rd January, 2025, publishing the Ministry of Home Affairs, Indo-Tibetan Border Police Force, Armourer Cadre (Group 'B' and 'C' posts), Recruitment (Amendment) Rules, 2024.
- (2) S.R. 118(E)., dated the 4th February, 2025, publishing the Corrigendum to the Notification No. G.S.R. 03(E), dated the 3rd January, 2025.

[Placed in Library. For (1) and (2), see No. L.T. 2451/18/25]

(B) (i) A copy (in English and Hindi) of the Ministry of Home Affairs Notification No. 101/01/2022-PS&T(VAT), dated the 5th March, 2024, publishing the Lakshadweep Value Added Tax Rule, 2022, framed under Section 114 of the Lakshadweep Value Added Regulation, 2022, along with delay statement.

(ii) A copy (in English and Hindi) of the Ministry of Home Affairs Notification No. 41/4/2022-Coop, dated the 9th February, 2024, publishing the Lakshadweep Cooperative Societies Rules, 2023, framed under sub-section (1) of Section 139 of the Lakshadweep Co-operative Societies Regulation, 2022, along with delay statement.

(iii) A copy (in English and Hindi) of the Ministry of Home Affairs Notification No. 2/12/2023-DOP, dated the 8th November, 2024, notifying the Lakshadweep District/Gram Panchayat Solid Waste (Handling and Management) Bye-Laws, 2024, framed under Section 131 of the Lakshadweep Panchayat Regulation, 2022 and clauses (e), (f) and (zf) of Rule 15 of the Solid Waste Management Rules, 2016.

[Placed in Library. For (i) to (iii), see No. L.T. 2589/18/25]

(C) A copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs, framed under Section 130 of the Lakshadweep Panchayat Regulation,

2022: -

- (1) 2/6/2023-DOP, dated the 8th November, 2024, publishing the Lakshadweep Panchayats (Application of Funds and Maintenance of Accounts) Rules, 2024.
- (2) 2/2/2024-DOP, dated the 8th November, 2024, publishing the Lakshadweep District Panchayat Committee Rules, 2024.
- (3) 2/1/2024-DOP, dated the 8th November, 2024, publishing the Lakshadweep (Daily Allowance and Travel Allowance to President, Vice-President, Sarpanch, Upa-Sarpanch and Elected members of Panchayats) Rules, 2024.

[Placed in Library. For (1) to (3), see No. L.T. 2590/18/25]

II. (i) (1) A copy each (in English and Hindi) of the following papers, under sub-section (2) of Section 20 of the Protection of Human Rights Act, 1993: —

- (a) Annual Report of the National Human Rights Commission (NHRC), New Delhi, for the year 2023-24.
- (b) Memorandum of Action Taken on the recommendations contained in the above Report.
- (c) Statement by Government accepting the above Report.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2459/18/25]

(ii) A copy each (in English and Hindi) of the following papers: -

- (a) Annual Report and Accounts of the National Foundation for Communal Harmony (NFCH), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2338/18/25]

Notifications of the Ministry of Fisheries, Animal Husbandry and Dairying

मत्स्यपालन, पशुपालन और डेयरी मंत्रालय में राज्य मंत्री (प्रो. एस.पी. सिंह

बघेल): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-